NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

| TRANSFER PETITION NO. | | | |
|----------------------------------|-------------------------------------|--|--|
| COMPANY PETITION/APPLICATION NO. | CP(IB) SR.No.3976/252/HDB/2017 | | |
| NAME OF THE COMPANY | Datasmart Eservices Private Limited | | |
| NAME OF THE APPLICANT/PETITIONER | Datasmart Eservices Private Limited | | |
| NAME OF THE RESPONDENT(S) | Registrar of Companies | | |
| UNDER SECTION | 252 | | |

Counsel for Applicant/Petitioner(s):

| Name of t | he Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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| | | | (14)-1 (14) |

None appears today. Post the case for dismissal on 10.11.2017.



Member (J)